

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**AT NEW DELHI**

**O.A No. 178/2024**

**Title of the case:-**

News item titled "Increasing Pollution badly affecting water bodies in Baderwah" appearing in Greater Kashmir dated 15.01.2024.

**IN THE MATTER OF:-**

**I N D E X**

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Answering respondent  
Through Counsel

Place: Doda

Dated: 17-08-2024



(Parth Awasthi)  
Standing Counsel, J&K  
National Green Tribunal  
M. No. 9716168390  
B-5/111, Safdarjung Enclave,  
New Delhi-110029

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH****AT NEW DELHI****O.A No. 178/2024****Title of the case:-**

News Item titled "Increasing pollution badly affecting water bodies in Bhadarwah" appearing in Greater Kashmir dated 15.01.2024

**IN THE MATTER OF: -** Affidavit on behalf of Sh. Harvinder Singh, IAS presently posted as District Magistrate, Doda.

**May it please your Lordships**

The deponent / answering respondent most respectfully submits as under;

1. That the case mentioned above was listed before the Hon'ble National Green Tribunal, Principal Bench, New Delhi on 28.02.2024.
2. That the Hon'ble National Green Tribunal, Principal Bench, New Delhi vide order dated 28.02.2024, passed directions to respondents. Operative part of the part is being reproduced as under: -

**"Para5. Hence, we implead the following as respondents in the matter:**

- i. Jammu & Kashmir Pollution Control Committee (J&KPCC) through its Member Secretary.**
- ii. Deputy Commissioner/District Magistrate, Doda**
- iii. Member Secretary, Central Pollution Control Board (CPCB).**

**Para10. Hence, we direct the District Magistrate, Doda to file the report in the form of his affidavit disclosing the time bound action plan to remediate the problem as also the water sample analysis report from different points of the water bodies/streams/river which are mentioned above."**

3. That in compliance to the aforementioned order, the answering respondent filed an affidavit on 07-05-2024 wherein the following reports were submitted:-
  - a) Testing report of water samples collected from all tributaries of river Chenab which were analyzed by J&KPCC. Out of all 6- tributaries, water sample of Puneja nallah was having Biological Oxygen Demand (BOD) of 5.8 mg/l against the permissible limit of 3mg/l. Further three samples out

  
Deputy Commissioner  
Doda

of 7 samples taken from Puneja Nallah, Helina Nallah & Hanga Nallah were reported to have slightly unpleasant odour.

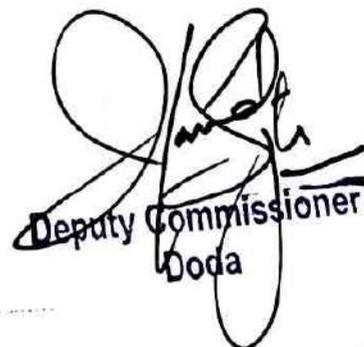
b) Status of actions taken till then to mitigate the issues arisen which included:-

- i) Identifying and serving challans to the households who were discharging untreated sewerage waste into nallahs.
- ii) Closing public toilet located on bank of the Puneja Nallah as there was no feasibility to construct septic tank/soakage pit there.
- iii) Providing alternate community / public toilets with septic tanks / soakage pits.
- iv) Creating public awareness through Information, Education & Communciation (IEC) activities on frequent basis.
- v) Constitution of special teams to monitor door to door waste collection etc.
- vi) Installation of CCTV's at important places for identifying violators and leyying fines upon them.
- vii) At MRF facility Dranga all 20 beds of vermicomposting have been made fully functional while earlier only 8 beds were operational.

4. That the case was listed before the Hon'ble Tribunal on 08-05-2024, wherein the Hon'ble Tribunal after receipt of reports from all respondents passed following directions to the answering respondent:-

***"Para6. We find that in terms of direction of the Tribunal dated 28.02.2024 no time bound action plan to remediate the problem has been filed by the DC Doda nor the J&KPCC has submitted the details of levy of EC.***

***Para8. In the circumstances which are noted above, further eight weeks time has been prayed by the counsel for DC Doda for filing the report disclosing the time bound action plan to remediate the situation."***

  
Deputy Commissioner  
Doda

5. That pursuant to the aforementioned order passed by the Hon'ble Tribunal, the answering respondent directed the specially constituted committee (constituted for this case vide order dated 07.03.2024) headed by the Additional Deputy Commissioner, Bhaderwah to do thorough assessment of the factual situation and submit a detailed report.
6. That in pursuance of aforementioned directions, aforementioned committee carried out an extensive survey of all areas as well as rivers/nallahs viz Haloon, Neeru, Halina, Puneja, Hanga which are referred to as Nallahs in common parlance. Although, urban area was identified as the area of concern however the committee identified and submitted a detailed list of the problems observed in all areas viz Urban area, Rural area etc. Accordingly, based on the report submitted by the committee as well as the framework provided by J&KPCC vide letter dated 03.05.2024, a detailed action plan was jointly prepared with all stakeholders to mitigate the issue arisen. A Copy of the action plan along is enclosed and marked as **Annexure-A** for perusal of the Hon'ble Tribunal.
7. That immediately upon finalization of the Action plan, implementation of the identified actions was undertaken by all the stakeholders and the implementation process is still going on.
8. That pursuant to implementation of various actions by stakeholders as per action plan; water samples were taken out by J&KPCC from seven different locations on same water nallahs /rivers (Same locations from where samples were drawn earlier) on 28-06-2024 and were tested in lab of J&KPCC. It is pertinent to mention as per J&KPCC report dated 06-07-2024, results of all seven samples submitted for testing have been found to be within the permissible limits. Copy of the report dated 06-07-2024 is enclosed and marked as **Annexure-B** for perusal of the Hon'ble Tribunal.
9. That the aforementioned activity was again repeated and seven samples were again collected on 30.07.2024 from seven different locations on same water nallahs/rivers and were retested in lab of J&KPCC. It is pertinent to mention that in this testing again; all parameters of all samples were found to be within the

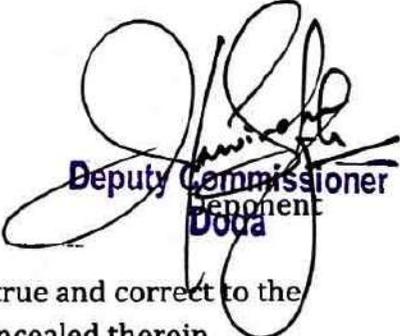
  
Deputy Commissioner  
Doda

permissible limits. Copy of the report dated 14.08.2024 is enclosed and marked as **Annexure-C** for perusal of the Hon'ble Tribunal.

10. That it is humbly submitted that in spite of the above test results which validate the effectiveness of the actions taken so far to mitigate the issues, the District administration is closely monitoring the status of the actions identified in action plan. It is further submitted that necessary support for installation of CSTP etc. has been sought from the concerned stakeholders.

**IN THE PREMISES,**

Therefore, keeping in view of the above stated facts, it is respectfully prayed that the submissions made herein above and those to be urged at the time of hearing, the affidavit /report may kindly be considered and taken on record in the interest of justice.

  
Deputy Commissioner  
Doda

Verification:

Verified today that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therein.

Identified by

 Amit Sharma  
ARA section.

Certified that Sh. Harvinder Singh, DC Doda  
who is identified by Sh. Amit Sharma ARA Section  
Presented this affidavit before me today  
On... 14th... Day of... August... 2024... and  
administered oath to him/her who swore  
Solemnly affirmed to the contents of this  
Affidavit.

  
Assistant Rev. Attorney 14-08-2024  
To Dy. Commissioner  
Doda



सत्यमेव जयते

INDIA NON JUDICIAL

Government of Jammu and Kashmir

e-Stamp

Certificate No. : IN-JK95441943325849W  
 Certificate Issued Date : 09-May-2024 12:27 PM  
 Account Reference : NEWIMPACC (SV)/ JK12598104/ TEHSIL HEAD QUARTER DODA/ JK-DD  
 Unique Doc. Reference : SUBIN-JKJK1259810480310574842590W  
 Purchased by : Harvinder Singh Deputy Commissioner Doda  
 Description of Document : Article 4 Affidavit  
 Property Description : Not Applicable  
 Consideration Price (Rs.) : 0 (Zero)  
 First Party : Harvinder Singh Deputy Commissioner Doda  
 Second Party : Not Applicable  
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## ACTION PLAN FOR WASTE MANAGEMENT IN BHADERWAH

S.NO	Check Point	Problems Identified	Actions to be taken	Responsible Department/Officer	Status of actions as on 14.08.2024	Remarks
<b>Management of Solid Waste</b>						
1	Source waste Segregation & Collection	>Coverage area for door to door collection in municipal area is approx. 70% only.	Coverage area for door to door collection to be increased to 100% in municipal area by end of the year by introducing more machinery & manpower.	EO MC Bhaderwah	<p>Coverage area for door to door collection has been increased to 80% by putting into use:-</p> <p>a) Vehicles = 7 ( 2 newly added)</p> <p>b) Manpower = 50 (10 newly added)</p> <p>c) In addition to above, newly purchased compactor and JCB have also been put into operation.</p> <p>Above machinery and manpower is sufficient for effective Door to Door Collection of waste from all 13-wards.</p>	Photographs of Door to Door Waste Collection in Municipal area annexed as <b>Annexure-I</b>
		Few areas are not approachable by vehicle and as a result households in these areas throw waste in open areas leading to establishment of 3-legacy waste sites..	<p>For uncovered areas where there are accessibility issues, feasibility to be checked for: -</p> <p>a) Common dumping/collection point for the waste</p> <p>b) Alternate vehicle for waste collection</p>	EO MC Bhaderwah	<p>1) All 3- legacy waste sites have been cleaned.</p> <p>2) Detailed project report has been received from PWD Deptt. for Wire meshing of cleaned sites. Tendor will floated by PWD Deptt. by 30.08.2024.</p> <p>3) For areas having accessibility issues, 6-wheel warrows have been introduced w.e.f 01.06.2024 to collect waste from specific dumping sites which have been identified away from water bodies and waste is cleared on daily basis.</p>	Photographs of cleaned legacy sites annexed as <b>Annexure-II</b> .

		Door to Door Waste collection is not effectively done in rural area.	For rural area Fresh tender to be issued to identify new agency as the current agency has been found unsatisfactory.	BDO Bhaderwah	1) Tender of the previous contractor has been cancelled and allotted to new contractor namely M/s Khan Enterprises w.e.f 01.06.2024. 2) The said agency has started Door to Door waste collection from rural area especially located in close vicinity of water bodies.	
	Source waste Segregation & Collection	Insufficient Segregation Sheds and compost pits in rural area for segregation of solid waste.	> No. of segregation sheds /compost sheds to be calculated taking into account total waste generated.  > Accordingly demand for no. of additional segregation sheds / compost pits to be raised.	BDO Bhaderwah	1) At present only 13 segregation sheds and 19 compost pits are available.  2) Additional requirement of segregation sheds has been worked out and it has been found that 30 segregation sheds & 34 compost pits are sufficient to manage waste.  3) In view of above, proposal for 15 additional Segregation sheds & 15 compost pits has already been raised to Assistant Commissioner, Panchayat on 15.06.2024.	
		Waste from Vegetable and Fruit market is not being collected on daily basis leading to lot of waste getting scattered / carried to other areas.	Separate vehicles to be introduced for collection of waste from vegetable/fruit markets and for chicken shops.	EO MC Bhaderwah	1 Dedicated vehicle has been deployed for collection of waste from vegetable/fruit markets and chicken shops.	Photographs of vegetable & fruit market Waste Collection in Muncipal area annexed as Annexure-III.
2	Implementation of Enforcement Mechanisms	Lack of monitoring system to check adherence of Door to Door Collection of waste	Daily monitoring of waste collection to be done and Geo-Tagged photographs to be shared on daily basis.	EO MC Bhaderwah BDO Bhaderwah	1) Daily monitoring has been introduced by ensuring Geo-tagged photographs of all covered areas on daily basis followed by daily audit.  2) Special whatsapp group of all concerned personnel created for sharing Geo-tagges photographs.	



3	Implementation of Enforcement Mechanisms	No effective review by District administration	<p>1) Weekly review by Additional Deputy Commissioner, Bhaderwah to be introduced.</p> <p>2) Monthly review by Deputy Commissioner Doda to be done</p>	<p>ADC Bhaderwah</p> <p>DC Doda</p>	<p>1) Weekly review by Addl. Deputy Commissioner Bhaderwah has been introduced w.e.f 20.05.2024</p> <p>2) Monthly review by Deputy Commissioner Doda introduced w.e.f June 2024.</p>	
			CCTV's to be installed at important places like Old Bus Stand, Punjeha Nallah Near Jama Masjid, Seri Bazaar, Slaughter Houses & MRF etc. for identifying violators.	EO MC Bhaderwah	<p>1) Till now CCTV's have been installed at Punejha Nallah, Old Bus Stand, MRF Dranga and Seri Bazaar.</p> <p>2) CCTV at slaughter house will be installed after establishment of ETP facility.</p>	Photographs of CCTV's installed annexed as <b>Annexure-IV</b>
		Inspite of door to door collection facility, few people are still dumping the waste in open/nallahs due to absence of effective enforcement mechanisms.	Challans to be levied on the persons found dumping the waste in open / Nallahs.	<p>EO MC Bhaderwah</p> <p>BDO Bhaderwah</p> <p>Tehsildar Bhaderwah</p> <p>SHO bhaderwah</p> <p>JKPCC</p>	<p>100% viewing of CCTV footage is being done on daily basis and notices/challans will be issued against the violators.</p> <p>Special cross-functional teams have been constituted for effective enforcement of J&amp;K Non Biodegradable (Management handling and disposal) Act 2007.</p> <p>1) Routine challans and fines have been introduced.</p> <p>2) 40 court Challans have been served on violators.</p> <p>3) Fine amounting to Rs. 20000 has been realized from other violators from may to till date.</p>	
4	MRF Area	Some untreated waste is lying open near dumping site at MRF facility Dranga Bhaderwah as capacity of the landfill is on verge of getting exhausted.	Alternate land for land fill facility to be identified and proposed for increasing capacity of	EO MC Bhaderwah	<p>1) Requirement of additional 10 kanals of the land has been identified.</p> <p>2) Suitable State land is being identified along with revenue Deptt.</p>	
		Vermi composting facility of urban area at Dhranga is only partially operational. It has been observed that out of 20 beds available only 8 beds are functional as of today.	100% operationalization of vermicomposting facility to be done.	EO MC Bhaderwah	All 20 beds of the vermicomposting facility have been made operational.	Photographs of vermicomposting facility annexed as <b>Annexure-V</b> .

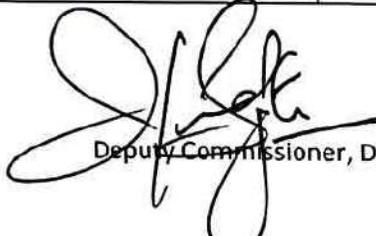
	MRF Area		Fresh tender for vermicomposting pits to be raised taking into consideration future needs.	EO MC Bhaderwah	<p>1) Demand for fresh pits &amp; approach road has been raised to Ex. Engg. PWD vide letter no. MC/B/2024/204-07 dated 04-06-2024.</p> <p>2) Tender has been floated by PWD Deptt. for above on 02.08.2024 and tender will be awarded as per rules.</p>	
5	Involvement of General Public	No frequent programs to increase involvement of general public regarding waste management	Public awareness to be created / improved through Information, Education & Communication (IEC) activities on frequent basis.	EO MC Bhaderwah BDO Bhaderwah Tehsildar Bhaderwah SHO bhaderwah	<p>IEC activities have been planned on monthly basis wherein students, common public etc. have also been involved.</p> <p>Programs on motivating people like Self Help Groups etc. for waste management undertaken.</p>	Photographs of IEC activities annexed as <b>Annexure-VI.</b>
6	Miscellaneous	Solid waste coming out of households is flowing into the water bodies	Special public awareness drives regarding cleaning, waste generation and disposal to be planned on frequent basis.	EO MC Bhaderwah Ex. Engg. PWD	<p>Special programs were initiated during Swachta Pakhwada for cleaning of Neeru river as well as adjoining areas.</p> <p>1) Request for detailed project report regarding installation of wire/iron mesh has been raised to Ex.Engg. PWD vide letter no. MC/B/2024/1300-04 dated 26-06-2024.</p> <p>2) Tenders will be floated by end of august 2024.</p>	Photographs of Swachta Pakhwada annexed as <b>Annexure-VII.</b>
7	Plastic Waste	No facility for effective disposal of plastic waste like polythene bags, sheets etc. is available in District Doda.	Installation of wire/iron mesh at mouth of deep drains to stop flowing of solid waste into water bodies.	EO MC Bhaderwah BDO Bhaderwah	<p>Local Suppliers are being identified to whom the seggregated polythene bags, wrappers etc. may be auctioned.</p> <p>1) Rag pickers have been identified for collection of plastic waste from households.</p> <p>2) Trainings are being provided on monthly basis to rag pickers.</p>	

			Plastic waste management unit to be established taking into account the total waste generated.	BDO Bhaderwah	Allotment order amounting to Rs. 37.73 lakhs has already been issued by Ex. Engg. ReW on 13-02-2024 for construction of plastic waste management unit at Dhranga.	
8	Construction & Demolition Waste	No facility of plastic waste management available for effective management and disposal of plastic waste coming out of rural area.	Requirement of the land required for the establishment of Plastic waste management to be worked out.	BDO Bhaderwah	<p>1) Requirement of suitable land has been worked out.</p> <p>2) State land measuring 3 Kanals has been identified jointly with revenue Deptt.</p> <p>3) Above identified land will be handed over to Municipality after completion of all codal formalities.</p>	
		No separate site for storage and disposal of construction and demolition waste is available.	Requirement of the land required for the establishment of construction and demolition waste to be worked out.	EO MC Bhaderwah BDO Bhaderwah	<p>1) Requirement of suitable land has been worked out.</p> <p>2) Suitable State land measuring 7 Kanals has been identified jointly with revenue deptt.</p> <p>3) Above identified land will be handed over to Municipality after completion of all codal formalities.</p>	
<b>Management of Liquid waste</b>						
9	Sewage Generation from Household	Septic waste coming out of various households is flowing into water bodies as the households have not constructed septic tank.	Households which have no septic tank to be identified and directed to construct Septic tank.	EO MC Bhaderwah	Total 54 households found without any Septic tank and were discharging waste into near by nallahs.	
			Punitive actions to be taken against households found in violation of laws.	EO MC Bhaderwah	<p>1) Notices were issued to all identified households.</p> <p>2) Till now 15 households out of 54 have constructed their septic tanks.</p> <p>3) Rest 39 households have sought time for construction till 15.09.2024.</p>	Photographs of newly constructed Septic Tanks annexed as <b>Annexure-VIII</b> .

10	Treatment of Sewage	Septic waste coming out of the public toilets constructed near Jama Masjid and Ikhwan Chowk by Municipal Committee Bhaderwah is getting discharged into Nallahs.	Public toilets where no feasibility for installation of septic tank to be closed.	EO MC Bhaderwah	Public toilet at Jama Masjid & Ikhwan chowk have been closed.	Photographs of Community/Public toilets annexed as Annexure-IX.
			Alternate community / public toilets to be made functional.			
		No facility for treating sewage waste is currently available in Bhaderwah.	Requirement of CSTP to be worked out taking into account the volume of the waste generated per day so that scientific and effective treatment of waste could be carried out.	UEED Deptt.	Vide letter dated 25.05.2024 followed by reminder letter no. 29.06.2024 matter has been taken up with	
			Suitable land to be identified for establishment of CSTP. Sewerage network system to be built to connect households with CSTP	UEED Deptt.	Commissioner/Secretary to Govt. Housing & Urban Development Department	
			Budget availability to be accessed to ensure adequate provisions of funds for establishment of CSTP.	Deputy Commissioner, Doda	Will be taken up pursuant to evaluation of CSTP requirement finalization by UEED.	
		Slaughter house constructed at Bhaderwah is operating without any ETP.	Effluent treatment plant to be established by the Municipal Committee Bhaderwah for Slaughter House.	EO MC Bhaderwah Ex. Engg. PWD	Matter has been taken up with PWD Deptt. for submission of Detailed Project Report.	
		Effluent treatment plant installed in sub district Hospital bhaderwah is not operational.	Effluent treatment plant installed in sub district Hospital bhaderwah to be made 100% operational and handed over to Chief Medical Officer	Executive Engg., PWD Chief Medical Officer	Executive Engg. PWD has been directed to submit detailed report along with estimate for making ETP 100% functional and handover the same to Health Deptt.	
Two orange hotels one in Amira Nagar and another in Teligarh have been found operating without STPs	Closure order served by J&KPCC to close the hotels in question to be implemented.	Deputy Commissioner, Doda	In compliance to the closure order issued by J&KPCC, M/s Shiva Hotel at Amira Nagar & Teligarh hotel has been sealed.			

  
Additional Deputy Commissioner, Bhaderwah  
(Head of the Committee)

  
(Administrator  
MC, Bhaderwah.)

  
Deputy Commissioner, Doda



Daily Door to Door collection of waste from Urban areas.



Daily Door to Door collection of waste from rural areas.

Laxmi Narayan Temple, Bhaderwah

Near SDM Quarters, Bhaderwah

Mohalla Passri, Bhaderwah

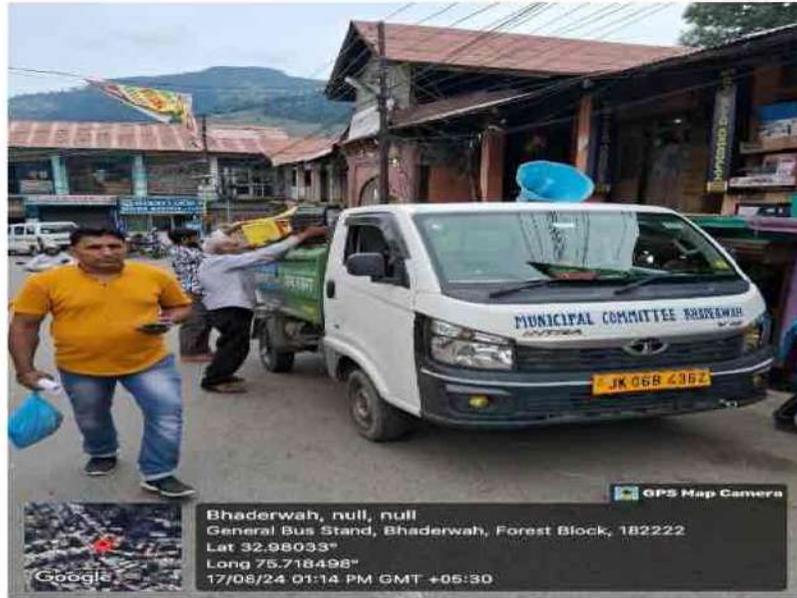
Before



After



# Annexure -III (Vegetable & Fruit Market Waste Collection)



**Annexure -IV (CCTV's Installed)**



At MRF Dranga, Bhaderwah



Seri Bazaar, Bhaderwah



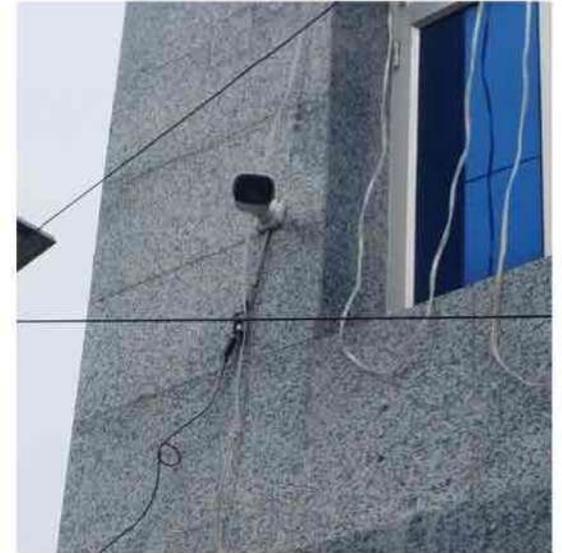
Near Punejha Nallah, Bhaderwah



Near Municipal Office, Bhaderwah



Passri Adda, Bhaderwah

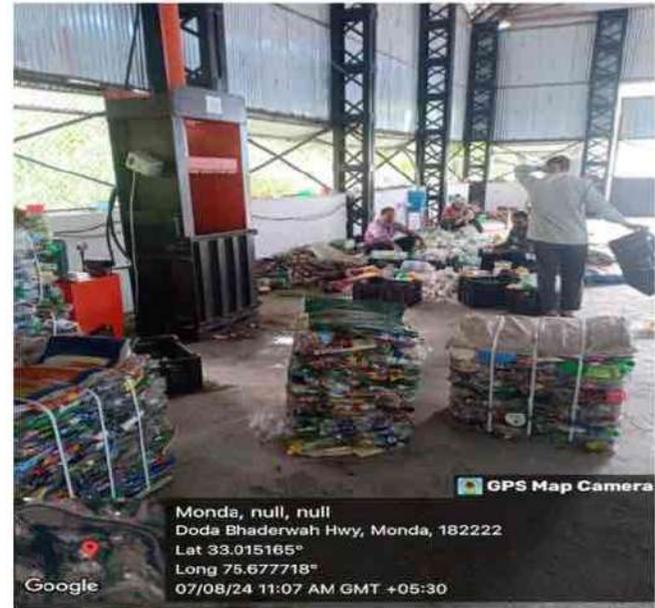


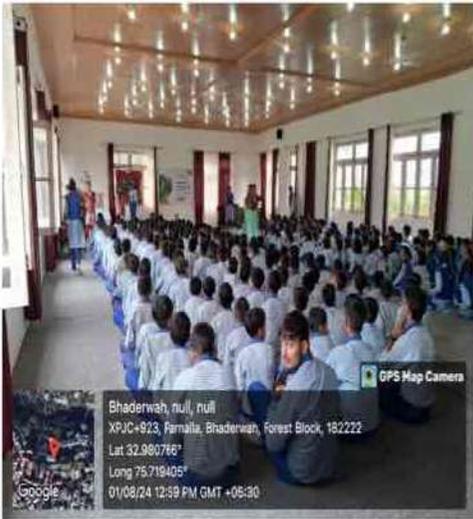
Old Bus Stand, Bhaderwah

**Vermicomposting Facility at Solid Waste Management Plant Dranga, Bhaderwah**



# Material Recovery Facility (MRF) at Dranga, Bhaderwah





IEC Activities regarding Swachata at BVM School, Bhaderwah



Awareness via Public announcements



IEC Activities regarding Swachata at Sadar Bazaar, Bhaderwah



IEC Activities regarding Swachata at Municipal Office, Bhaderwah

Before



After



Cleanliness drive near Chinote Bridge, Bhaderwah



Cleanliness drive at Neeru Nallah, Bhaderwah

**Before**



104

**After**



(20)

Cleanliness drive near BDO office, Bhaderwah



Plastic Waste Collection at Pyt Chinote, Bhaderwah



Plastic Waste Collection at Pyt Thanalla, Bhaderwah



Construction of Septic Tanks at urban areas.



Community/Public Toilet at Urban areas



Community/Public Toilet at Rural areas

All the community/public toilets have been made operational at both the Urban and rural areas.

(23)

# 107 (ANNEXURE-B)

**J & K POLLUTION CONTROL COMMITTEE**  
**PARIVESH BHAVAN GLADNI, (NARWAL)**  
**JAMMU**  
**ANALYSIS TEST REPORT (Water Laboratory)**

Report No. 22(WX)1

Dt: 06/7/2024

Source of sample collection: Neeru River on 29-6-2024

Samples submitted by: D.O. Doda

S.No.	Parameters	Neeru River at Mondha Sartangal Bhaderwah S-1	Neeru Nallah at Solid waste Management and Dumping site at Dranga S-2	River Chenab after mixing with Neeru Nallah near Pul Doda S-3	Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	
2.	Temperature(°C)	29	29	29	
3.	Colour	Colourless	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	7.2	7.0	7.1	>5.0 mg/l
6.	pH	7.32	7.56	7.65	6.5-8.5
7.	Conductivity	82	92	104	
8.	Biological Oxygen Demand	<1.0	1.8	1.2	<3.0 mg/l
9.	Nitrite-N	BDL	0.03	0.024	
<b>General Parameters</b>					
1.	Turbidity	1.0	4.0	4.0	
2.	Total Dissolved Solids	48	54	62	
3.	Chemical Oxygen Demand	1.2	9.1	6.1	
4.	Ammonical-N	BDL	0.410	0.276	
5.	Phosphate-P	BDL	0.053	0.036	
6.	Total Alkalinity	80	88	112	
7.	Hardness as CaCO <sub>3</sub>	60	62	74	
8.	Calcium as CaCO <sub>3</sub>	46	26	54	
9.	Magnesium as CaCO <sub>3</sub>	14	26	20	
10.	Sodium	3.0	7.0	3.9	
11.	Potassium	0.72	1.29	0.7	
12.	Chloride	24	35	30	

1. All the concentrations are expressed in mg/l e except pH, Conductivity (µS/cm), Temperature

Inference: 1) Samples from Neeru River & River Chenab falls in 'B' Class of rivers

*[Signature]*  
Analyst

*[Signature]*  
Analyst & I/c Water Lab

**J & K POLLUTION CONTROL COMMITTEE**  
**PARIVESH BHAVAN GLADNI, (NARWAL)**  
**JAMMU**  
**ANALYSIS TEST REPORT (Water Laboratory)**

Report No. 33 (4) 11  
 Dt:- 06/7/2024

Source of sample collection: Nallahs falling in Neeru River

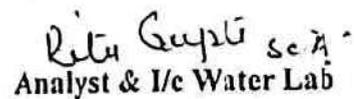
Samples submitted by: D.O. Doda (29-06-2024)

S.No.	Parameters	Halong Nallah before mixing with Neeru Nallah near Sartangal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Janla Masjid Bhaderwah	Halina Nallah before mixing with Neeru Nallah near Chinote Mundir Bhaderwah	Hunga Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	Clear	
2.	Temperature(°C)	29	29	29	29	
3.	Colour	Colourless	Light brown	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	6.8	5.5	6.3	7.1	>5.0
6.	pH	7.10	7.48	7.24	7.36	6.5-8.5
7.	Conductivity	64	138	117	82	<3.0
8.	Biological Oxygen Demand	<1.0	2.5	2.3	1.0	
9.	Nitrite-N	BDL	0.05	0.048	0.022	
<b>General</b>						
1.	Turbidity	4.0	5.0	4.0	4.0	
2.	Total Dissolved Solids	38	80	68	48	
3.	Chemical Oxygen Demand	1.3	12.5	11.0	5.0	
4.	Ammonical-N	BDL	0.58	0.520	0.25	
5.	Phosphate-P	BDL	0.08	0.068	0.033	
6.	Total Alkalinity	80	120	108	100	
7.	Hardness as CaCO <sub>3</sub>	60	100	80	76	
8.	Calcium as CaCO <sub>3</sub>	50	80	68	52	
9.	Magnesium as CaCO <sub>3</sub>	10	20	12	24	
10.	Sodium	1.12	6.7	10.2	7.1	
11.	Potassium	0.18	2.2	2.1	1.2	
12.	Chloride	10	20	12	24	

- Note - 1. All the concentrations are expressed in mg/l except pH  
 2. The report may not be published/ reported in full/ part without prior permission in writing from PCC  
 3. The analysis Test Report pertains to sample tested only

Inference: The nallahs fall in the standard permissible limits for 'B' Class of rivers

  
 Analyst

  
 Analyst & I/c Water Lab

## (ANNEXURE - C)

J & K POLLUTION CONTROL COMMITTEE  
 PARIVESH BHAVAN GLADNI, (NARWAL)  
 JAMMU  
 ANALYSIS TEST REPORT (Water Laboratory)

Report No. 29 (w)(i)  
 Dt: 14/8/2024

(25)

Source of sample collection: Nallahs falling in Neeru River

Samples submitted by: D.O. Doda (31-7-2024)

S.No.	Parameters	Halong Nallah before mixing with Neeru Nallah near Sartagal vill Bhaderwah	Puneja Nallah before mixing with Neeru Nallah near Jamia Masjid Bhaderwah	Halong Nallah before mixing with Neeru Nallah near Chinote Mandir Bhaderwah	Halong Nallah before mixing with Neeru Nallah near Amira Nagar Bhaderwah	Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	Clear	
2.	Temperature(°C)	28	28	28	28	
3.	Colour	Colourless	Light brown	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	6.2	5.9	5.5	6.7	>5.0 6.5-8.5
6.	pH	7.20	7.56	7.38	7.42	
7.	Conductivity	80	128	114	80	
8.	Biological Oxygen Demand	1.1	1.8	2.0	<1.0	<3.0
9.	Nitrite-N	0.024	0.035	0.05	BDL	
<b>General</b>						
1.	Turbidity	3.0	6.0	5.0	4.0	
2.	Total Dissolved Solids	48	76	66	46	
3.	Chemical Oxygen Demand	5.2	9.1	10.2	2.3	
4.	Ammonical-N	0.250	0.410	0.45	BDL	
5.	Phosphate-P	0.03	0.056	0.05	BDL	
6.	Total Alkalinity	88	116	112	84	
7.	Hardness as CaCO <sub>3</sub>	72	112	106	78	
8.	Calcium as CaCO <sub>3</sub>	60	88	90	56	
9.	Magnesium as CaCO <sub>3</sub>	12	24	16	22	
10.	Sodium	2.5	6.8	12.9	9.7	
11.	Potassium	0.66	2.3	3.3	1.77	
12.	Chloride	16	24	18	16	

Note - 1 All the concentrations are expressed in mg/l except pH

2 The report may not be published, reported in full/ part without prior permission in writing from PCC

3 The analysis Test Report pertains to sample tested only 4 Parameters at S No 6,7, and Parameters at S no 1,2,6,7,8,9,12 in General Parameters conducted by R.A. on leave today

Inference: 1) Samples from Neeru River & River Chenab falls in 'B' Class of rivers

Ritu Gupta  
 Analyst & I/c Water Lab

Report No. 29(W)/15

Dt: 14/8/2024

Source of sample collection: Neeru River on 31-7-2024		Samples submitted by :D.O. Doda			Standard Permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
S.No.	Parameters	Neeru River at Mondha Sartangal Bhadervab S-1	Neeru Nallah at Solid waste Management and Dumping site at Dranga S-2	River Chenab after mixing with Neeru Nallah near Pul Doda S-3	
1.	Weather	Clear	Clear	Clear	
2.	Temperature(°C)	28	28	28	
3.	Colour	Colourless	Colourless	Colourless	
4.	Odour	Odourless	Odourless	Odourless	
5.	Dissolved Oxygen	7.3	6.9	7.2	>5.0 mg/l
6.	pH	7.29	7.60	7.45	6.5-8.5
7.	Conductivity	92	104	112	
8.	Biological Oxygen Demand	<1.0	1.2	1.1	<3.0 mg/l
9.	Nitrite-N	BDL	0.024	0.024	
<b>General Parameters</b>					
1.	Turbidity	1.0	3.0	5.0	
2.	Total Dissolved Solids	54	62	66	
3.	Chemical Oxygen Demand	1.1	6.1	5.6	
4.	Ammonical-N	BDL	0.270	0.250	
5.	Phosphate-P	BDL	0.034	0.034	
6.	Total Alkalinity	84	96	120	
7.	Hardness as CaCO <sub>3</sub>	76	84	112	
8.	Calcium as CaCO <sub>3</sub>	60	60	88	
9.	Magnesium as CaCO <sub>3</sub>	16	24	24	
10.	Sodium	3.8	6.6	7.3	
11.	Potassium	0.99	1.65	2.1	
12.	Chloride	18	28	26	

1) All the concentrations are expressed in mg/l except pH, Conductivity (µS/cm), Temperature 2) Parameters at S No.6,7 and Parameters at S no. 1,5,6,7,8,9,12 in General Parameters conducted by R.A. on leave today

Inference 1) Samples from Neeru River & River Chenab falls in 'B' Class of rivers

Ritu Gupta  
 Analyst & I/c Water Lab

Ritu